



\$~3 to	o 100		
*	IN THE HIGH COURT OF	F DELHI AT NEW DELHI	
+	W.P.(C) 10999/2018		
	M/S PYRAMID		
	INFRATECH PRIVATE LIMI	TED Petitioner	
	Through:	Mr. Abhishek A. Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.	
	Versus		
	UNION OF INDIA & ORS. Through:	Respondents Ms. Pratima N. Lakra, CGSC with Mr.Chandan Prajapati, Ms. Kashish, Advocate for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Aditya Singla, SSC with	
		Ms. Charu Sharma, Advocate for R-4.	
4			
+	W.P.(C) 15170/2022		
	CAROA PROPERTIES LLP A		
	Through:	Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.	
	versus		
	UNION OF INDIA AND ORS. Through:	Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.	
5			
5 +	W.P.(C) 12647/2018		

LIFESTYLE INTERNATIONAL PVT. LTD Petitioner

This is a digitally signed order.





Through:	Mr. Tarun Gulati, Sr. Adv. with Mr.Sparsh Bhargava, Ms.Ishita Farsaiya and Ms. Vanshika Taneja, Advocates.
Versus	
UNION OF INDIA & ORS. Through	Respondents Ms. Arti Bansal, SPC with Ms. Shruti Goel, Adv. for Resp./UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.
W.P.(C) 13194/2018	
SHARMA TRADING COMP	ANY Petitioner
Through:	Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar & Mr. Ajitesh Dayal Singh, Advs.
Versus	
UNION OF INDIA & ORS. Through:	Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advs. for Resp./ UOI. Ms.Aakanksha Kaul, Mr. Aman Sahni, Ms. Rhea Borkotoky & Mr. Akash Saxena, Advocates. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.
W.P.(C) 378/2019 HINDUSTAN UNILEVER LI	IMITED Petitioner
Through:	

This is a digitally signed order.

7 +

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02



Versus



UNION OF INDIA & ORS. Respondents Through: Mr. Vikrant N. Goyal, Advocate with Ms. Shivani. Mr. Nitin, Ms. Nishu, Advocates for UOL. Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra. Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday, Advocates. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. W.P.(C) 1418/2019 M/S J.P. SONS THROUGH: SHRI & KHANDELWAL, PROPRIETOR Petitioner Through: Mr. Bhargava, Chaturvedi and Mr. Siddiqui, Advs. Versus NATIONAL ANTI-PROFITEERING THROUGH: ITS SECRETARY & ORS. Respondents Through: NAA and DGAP. Mr. Kamal Sawhney, Mishra, Advs. for R-4. W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Mr. Abhishek A. Rastogi, Ms. Through: Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.

8 +

ANKIT

Mr. Ajay Bhargava, Ms. Vanita Aseem Sahil

AUTHORITY

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate Mr. Deepak Thackur, Ms. Aakansha Wadhwani & Mr. Rishabh

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





10	versus UNION OF INDIA & ORS. Through:	Respondents Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. for UOI. Ms.Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.
10 +	W.P.(C) 2347/2019	
	JUBILANT FOODWORKS L Through:	
		Rishav Kumar, Advocates.
11	Versus UNION OF INDIA & ORS. Through:	Respondents Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.
+	W.P.(C) 4213/2019	
	ABBOTT HEALTHCARE PR	IVATE LIMITED
	& ANR.	Petitioners
	Through:	Mr. Ajay Bhargava, Ms. Vanita Bhargava & Ms.Nandita Chauhan Advs.
	T 7	

Versus UNION OF INDIA & ORS.

..... Respondents

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Through: Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advs. for R-1. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

12

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019 (interim stay) UNICHARM INDIA PVT. LTD. Petitioner Through: None.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Ripu Daman Bhardwaj, with Mr. CGSC Kushagra & Mr. Kumar Abhinav Bhardwaj, Advs. for R-1. Mr. Farman Ali with Ms.Usha Jamnal, Adv. for R-2 & 3. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

13

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED

Through:

..... Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS. Respondents Through: Ms.Aakanksha Kaul, Mr. Aman Sahni, Ms. Rhea Borkotoky & Mr. Akash Saxena, Advocates. Mr. Vedansh Anand, G.P. with Mr. Neeraj, Adv. for UOI. Mr. Aditya Singla, SSC, with

This is a digitally signed order.





	Ms. Medha, Adv for CBIC. Mr. Ripu Daman Bhardwaj, CGSC with Mr. Devvrat Yadav, Adv. Mr. Farman Ali with Ms.Usha Jamnal, Adv. for R-2 & 3. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.
W.P.(C) 12355/2019	
PARAMOUNT, PROPBUILD	
Through:	Mr.Abhishek Choudhary, Advocate.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr.Ruchir Mishra, Mr. Mukesh Kr. Tiwari, Ms. Reba Jena Mishra, Advocates for UOI. Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla, Advocate. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

15 +

14 +

W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner Through: Mr. Abhishek A. Rastogi, Ms.

Mr. Abhishek A. Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.

versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and

This is a digitally signed order.





Mr. Vivek Gurnani, Advocate NAA and DGAP.

W.P.(C) 12847/2019 & CM APPL.No.52474/2019 RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. Petitioner Mr.Puneet Agarwal, Mr. Prem Through: Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs. Versus UNION OF INDIA & ORS. Respondents Mr. Vikram Jetly CGSC and Through: Ms.Shreya Jetly, Adv. for UOI Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal. Advs. For UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5. Mr. Jatin Puniyani, GP for UOI. W.P.(C) 7910/2019 & CM APPL.No.32779/2019 SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr. Abhishek A. Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Mr. Satyam Singh, Advocate for UOI.

This is a digitally signed order.

17

+

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Sanjay Kumar, Ms. Easha and Ms. Hemlata Rawat, Advs. for Revenue.

18 +

W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A. Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal

Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.

Versus

UNION OF INDIA & ORS. Through: Respondents

Mr. Manish Mohan, CGSC with Mr. Jatin Teotia and Mr. Samarth Talesara, Advocates for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan. Ms.Swayamprabha, Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

19 +

W.P.(C) 8162/2019 AFFINITI ENTERPRISES Through:

..... Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Bawa & Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS. Respondent

This is a digitally signed order.





Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI. Mr. Ravi Chawla, Sr.Standing for NAA with Counsel Mr.Daksh. Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. W.P.(C) 9053/2019 UNICHARM INDIA PVT. LTD Petitioner Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Advs. Versus UNION OF INDIA & ORS. Respondents Mr. Piyuh Beriwal, Mr. Sandip Through: Munian & Ms. Jyotsna Vyas, Advs. for Resp./ UOI. Mr. Farman Ali with Ms.Usha Jamnal, Adv. for R-2 & 3. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. W.P.(C) 10901/2020 & CM APPL. 34162/2020 (Ex.) & CM APP. 34163/2020 (Ex.) S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner Mr.Rajat Bose with Mr.Ankit Through: Sachdeva, Advs. Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS. Through: N

..... Respondents Ms.Nidhi Raman, CGSC Mr. Akash Mishra, Adv. for UOI.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02

20 +

21





Mr. Vivek Gurnani, Advocate NAA and DGAP.

22 +

W.P.(C) 10932/2020 & Review Pet.127/2024 M/S EMAAR MGF LAND LTD Petitioner Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Yogendra Aldak, Mr. Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates. Versus UNION OF INDIA & ORS. Respondents Through: Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali. Mr.Manas and Tripathi Ms.Shruti Shivkumar, Advocate for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP. Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3. Ms. Neha Malik. Adv. for NAA and DGAP.

23

+ W.P.(C) 1171/2020 IFB INDUSTRIES LTD, Through:

..... Petitioner Mr. Kishore Kunal, Ms.Ankita Prakash & Mr. Anuj Kumar, Advocates.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR. Respondents

Through: Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





NAA and DGAP. Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advoctates for UOI. W.P.(C) 1406/2020 & CM APPL. No.4879/2020 M/S FRIENDS LAND DEVELOPERS Petitioner Mr.Prakash Kumar, Adv. Through: Versus UNION OF INDIA & ORS. Respondents Mr. Rajesh Kumar, SPC with Through: Mr. Yash Narain & Mr. Rahul Kumar Sharma, Advs. for Resp./ UOI. Ms.Sonia Sharma, Advocate with Ms. Neha Chugh & Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for R-4 & 5 Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. JOHNSON & JOHNSON PVT.LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Mr. Yogendra Aldak, Rishav Kumar, Advocates. versus Respondents Through: Mr. Vikram Jetly

24 +

25	
+	

W.P.(C) 1780/2020

Charanya Lakshmi Kumaran, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr.

UNION OF INDIA & ORS.

CGSC and Ms.Shreya Jetly, Adv. for UOI Mr. Zoheb

This is a digitally signed order.





Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Sonu Bhatnagar with Ms. Venus Mehrotra. Adv. & Ms. Kanak Grover, Adv. for R-4. W.P.(C) 2083/2020 & CM APPL.No.7369/2020 FUSION BUILDTECH PVT LTD Petitioner Mr. Abhishek A. Rastogi, Ms. Through: Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Rajesh Kumar, SPC with Through: Mr. Yash Narain & Mr. Rahul Kumar Sharma. Advs. for Resp./ UOI. Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Aman Malik, Ms. Naazish Khan, Advs for R-2 and 3. Bhatnagar, Ms. Sonu Sr. Standing Counsel, with Ms. Venus Mehrotra. Adv. & Ms. Kanak Grover, Adv. for R-4 W.P.(C) 2084/2020 & CM APPL. No.7371/2020 ASTER INFRAHOME PVT LTD Petitioner Mr. Abhishek A. Rastogi, Ms. Through: Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Rajesh Kumar, SPC with Through: Mr. Yash Narain & Mr. Rahul

26 +

This is a digitally signed order.

27

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Kumar Sharma, Advs. for Resp./ UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Sonu Ms. Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Mr.Samir Malik. Adv for R-2 & 3.

28 W.P.(C) 2445/2020 +MIS SARVPRIYA SECURITIES PVT. LTD Petitioner Mr.Puneet Agarwal, Mr. Prem Through: Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs. Versus UNION OF INDIA & ORS. Respondents Through: Mr. Aman Malik, Ms. Naazish Khan. Advs for R-2 and 3. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate

29 +

W.P.(C) 2490/2020 JOHNSON & JOHNSON PVT LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

NAA and DGAP.

This is a digitally signed order.





Through: Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

30

W.P.(C) 2742/2020 & CM APPL. No.9552/2020 +..... Petitioner ACME HOUSING INDIA PVT. LTD. Through: Mr.Prateek Bansal, Advocate. Versus UNION OF INDIA & ORS. Respondents Mr.Samir Malik, Adv for R-1 Through: and 2 Mr. Agarawal, Vipul Sr. Standing Counsel. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate for NAA and DGAP. W.P.(C) 3737/2020 PHIILIPS INDIA LIMITED. Petitioner Mr.Shashank Shekhar with Through: Mr.Tushar Joshi Advs. Versus UNION OF INDIA & ORS. Respondents Agarawal, Through: Mr. Vipul Sr. Standing Counsel. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Sonu Bhatnagar, Ms. Sr. Standing Counsel, with Ms. Venus Mehrotra. Adv. & Ms. Kanak Grover, Adv. for R-5 to **R-7**. Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI. Mr.Samir Malik, Adv for R-2 &

3.

31





32 +W.P.(C) 3910/2020 MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Sawhney, Through: Mr. Kamal Mr.Deepak Thackur, and Ms. Aakansha Wadhwani. **Advocates** Versus **UNION OF INDIA & ORS** Respondents Through: Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Ajay Shanker, Adv for R-3/PNB. Mr.Vikramaditya Bhaskar, Adv. Mr.Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate. 33 W.P.(C) 3911/2020 +M/S NANI RESORTS AND FLORICULTURE PVT. LTD. Petitioner Mr.Puneet Agarwal, Mr. Prem Through: Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs. Versus UNION OF INDIA & ORS. Respondents Mr. Zoheb Hossain, Mr. Pranjal Through: Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan, Advs. for R-5

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7.

Mr. Abhishek Saket, Advocate.

34 +

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv.

35	Versus UNION OF INDIA & ORS. Through:	Respondents Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Mr. Amit Kumar, Advs. for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.
+	W.P.(C) 4345/2020	
	RECKITT BENCKISER INDI PRIVATE LIMITED	A Petitioner
	Through:	Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj
	Versus	Garg, Advocates.
	UNION OF INDIA AND ORS	& ORS Respondents
	Through:	Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-1. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and

This is a digitally signed order.





Mr. Vivek Gurnani, Advocate NAA and DGAP.

36 +

W.P.(C) 4348/2020 APEX MEADOWS PVT LTD

Through:

..... Petitioner Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

37 +

W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD

Through:

..... Petitioner

Mr. Priyadarshi Manish, Mrs. Anjali Jha Manish and Ms.Divya Rastogi, Advs.

Versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Mr. Vivek Gurnani, Advocate NAA and DGAP.

38 + W.]

W.P.(C) 4516/2020 MCNROE CONSUMER PRODUCTS PVT. LTD. Through:

..... Petitioner

Mr.Tarun Gulati, Sr. Advocate with Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar & Mr. Ajitesh Dayal Singh, Ms. Adhya Advs.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Farman Ali with Ms.Usha Jamnal, Adv. for R-2 & 3.

39

+ W.P.(C) 4607/2020 AFFINITI ENTERPRISES Through:

> Versus UNION OF INDIA & ORS. Through:

..... Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

..... Respondents Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Ravi Chawla, Sr.Standing Counsel for NAA with Mr.Daksh, Adv.

40

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021 M/S CILANTRO DINERS PVT. LTD Petitioner

This is a digitally signed order.





		·
	Through: Versus	Mr. Prince Nagpal, Adv.
41	UNION OF INDIA & ORS. Through:	Respondents Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.
+ +	W.P.(C) 4957/2020	
	WHIRLPOOL OF INDIA LTD	Petitioner
	Through:	Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.
	Versus	
42	UNION OF INDIA & ORS. Through:	Respondents Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Ms. Rashmi Malhotra, Mr. Arnav Chanda, Advs. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.
+2	W.P.(C) 5347/2020 & CM APP	PL. No.23558/2020
	GAURSONS REALTECH PVT Through:	T LTD PetitionerMr. Monish Panda withMr.Mrinal Bharat Ram,

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Advocates.

Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Bhagwan Swarup Shukla,
C C	CGSC with Mr. Sharvan Kumar
	Shukla, Mr. Satyam Singh,
	Advocate for UOI.
	Mr.Farmaan Ali with Ms.Usha
	Jamnal and Mr.Krishan Kumar,
	Advocates for UOI.
	Mr. Zoheb Hossain, Mr. Pranjal
	Tripathi, Mr. Kunal Kochar and
	Mr. Vivek Gurnani, Advocate
	NAA and DGAP.
W.P.(C) 5798/2020 RAMPRASTHA PROMOTE LTD. Through:	RS AND DEVELOPERS PVT. Petitioner Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Piyuh Beriwal, Mr. Sandip
	Munian & Ms. Jyotsna Vyas,
	Advs. for Resp./ UOI.
	Ms. Sonu Bhatnagar with, Ms.
	Apurva Singh and Ms. KS
	Mary Jonet, Advs for 2 to 7.

to 7. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms.Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

Ms. Alpana Singh & Mr. P. Pandey, Advocates for R-3

This is a digitally signed order.

43 +





+	W.P.(C) 5979/2020 & Review EMAAR MGF LAND LTD	Petitioner
	Through:	Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Piyush Beriwal, Mr. Sandip
		Munjan, Ms. Jyotsana, Ads for UOI.
		Mr. Ravi Prakash, CGSC for UOI.
		Mr. Zoheb Hossain, Mr. Pranjal
		Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate
		NAA and DGAP.
		Mr. Parangat Pandey, Advocates for R-3.
		Mr. Satish Kumar, Sr. Standing Counsel.
45		
+	W.P.(C) 6671/2020	
	GAURAV SHARMA FOOD	INDUSTRIES Petitioner
	Through:	Mr. Prince Nagpal, Adv.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Vivek Goyal, CGSC with Mr. Gokul Sharma, Adv. for

UOI.

NAA and DGAP.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate

This is a digitally signed order.





WD (C) 7412/2020 8- CM AD	$DI = N_{0} 24900/2020$
W.P.(C) 7412/2020 & CM AP	
SAMSUNG INDIA ELECTRO Through:	ONICS PVT LTD Petitioner Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs.
versus	
UNION OF INDIA & ORS. Through:	Respondents Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Ms. Anju Gupta & Mr. Bhuvan Goel, Advs for R-2/UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Anurag Ojha, Adv.
W.P.(C) 7736/2020 M/S PRASAD MEDIA CORPORATION PVT LTD Through:	Petitioner Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.
Versus UNION OF INDIA & ORS. Through:	Respondents Ms.Aakanksha Kaul, Mr. Aman Sahni, Ms. Rhea Borkotoky & Mr. Akash Saxena, Advocates. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Mr. Vipul Aggarwal, Adv.

Mr. Vipul Aggarwal, Adv. Mr. Anurag Ojha, Adv.

Mr. Zoheb Hossain, Mr. Pranjal

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02

46 +





Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

48 +

W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD. Petitioner Through: Mr. Kumar Visalaksh, Mr. Ud

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar & Mr. Ajitesh Dayal Singh, Advs.

Versus UNION OF INDIA & ORS. Through:

..... Respondents Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Mr. Vipul Agarawal, Sr. Standing Counsel. Anurag Mr. Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

49

W.P.(C) 8751/2020 & CM APPL.No.28192/2020 +M/S SIGNATURE BUILDERS PVT. LTD. Petitioner Mr.Puneet Agarwal, Mr. Prem Through: Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs. versus UNION OF INDIA & ORS. Respondents Mr. Bhagwan Swarup Shukla, Through: CGSC with Mr. Sharvan Kumar Shukla, Mr. Satyam Singh, Advocate for UOI. Ms. Sonu Bhatnagar, Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2. Mr. Vipul Aggarwal, Adv. Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal

This is a digitally signed order.



Tripathi, Mr. Kunal Kochar and



Mr. Vivek Gurnani, Advocate NAA and DGAP. W.P.(C) 9146/2020 LITE BITE TRAVELS FOODS PVT LTD Petitioner Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates. versus UNION OF INDIA & ORS. Respondents Mr.Satish Kumar, Sr.standing Through: counsel with Ms.Vaishali Goyal and Mr.Dhruv, Advocates for R-1. Mr. Anurag Ojha, Adv. Mr.Ashwini Chawla, Adv. for R-2 & R-3. Mr.Vivek Goyal, CGSPC UOI with Mr.Gokul Sharma, Mr. Aryan Aggarwal, Mr. Ameeta and Goyal Mr. Mahendra Singh, Advocates. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. W.P.(C) 969/2020 & CM APPL.5342/2020 NESTLE INDIA LTD. & ANR. Petitioners Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha,

Versus UNION OF INDIA & ORS.

..... Respondents

Ms. Umang Motiyani, and Mr.

Rishav Kumar, Advocates.

This is a digitally signed order.

51

+

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~	Through:	<ul> <li>Mr. Kirtiman Singh, CGSC,</li> <li>Mr.Waize Ali Noor, Mr. Waize</li> <li>Ali Noor, Mr. Varun Rajawat,</li> <li>Mr. Varun P Singh, Mr.</li> <li>Ranjeev Khatana, Advocates</li> <li>for UOI.</li> <li>Mr. Anurag Ojha, Adv.</li> <li>Mr. Zoheb Hossain, Mr. Pranjal</li> <li>Tripathi, Mr. Kunal Kochar and</li> <li>Mr. Vivek Gurnani, Advocate</li> <li>NAA and DGAP.</li> </ul>
52	W P (C) 0031/2020	
+	W.P.(C) 9931/2020	
	M/S NIRALA PROJECT PV7 Through:	F LTD Petitioner Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs.
	versus	
	UNION OF INDIA & ORS. Through:	Respondents Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Ms. Aakanksha Kaul, Advocate. Mr. Anurag Ojha, Adv. Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.
53		
+	W.P.(C) 9934/2020 & CM APPL. 31624/2020 (Ex.) M/S S3 BUILDWELL LLP Through:	APPL. Nos.31623/2020 & CM Petitioner Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs.
	versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aaman Sahani, Advocates for UOI.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. W.P.(C) 9935/2020 & CM APPL. Nos.31625/2020 & CM APPL. 31626/2020 (Ex.) M/S JMK HOLDINGS PVT LTD. ..... Petitioner Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Amrendra Singh & Mr. Chetan Kumar Shukla, Advs. versus ..... Respondents UNION OF INDIA & ORS. Ms.Aakanksha Kaul, Mr. Aman Through: Sahni, Ms. Rhea Borkotoky & Mr. Akash Saxena, Advocates. Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Advocates for NAA and DGAP. W.P.(C) 1357/2021 M/S INFINITI RETAIL LTD ..... Petitioner Through: Mr. Rohan Shah, Mr. Jay Gandhi and Megha, Advocates. Versus UNION OF INDIA AND ORS. ..... Respondents Mr. Dev. P. Bhardwaj, CGSC Through: for UOI with Mr. Vishal Sharma, Adv. Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate

54 +

55

+

Mr.Mihir Deshmukh, Mr.Rajat Mittal, Ms.

This is a digitally signed order.





#### NAA and DGAP.

56 W.P.(C) 1366/2021 +M/S TATA STARBUCKS PRIVATE LIMITED ..... Petitioner Mr. Rohan Shah, Advocate Through: Versus UNION OF INDIA & ORS. ..... Respondents Through: Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman and Mr. S. Rajan, Advocates for UOI Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. 57 +W.P.(C) 14666/2021 & CM APPL.46201-46203/2021 ANAND RATHI ..... Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates. Versus UNION OF INDIA & ORS. ..... Respondents Mr. Piyush Beriwal, Mr. Sandip Through: Munjan, Ms. Jyotsana, Ads for UOI. Mr. Yunus Malik, Advocates for R-2 and 3. Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. 58 W.P.(C) 1593/2021 +RAYMOND CONSUMER CARE LTD. ..... Petitioner Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha,

This is a digitally signed order.





Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

# Versus UNION OF INDIA & ORS. Through:

..... Respondents Ms.Amrita Prakash, CGSC with Mr.Vishal Ashwani Mehta, Advocate for UOI Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

59

+ W.P.(C) 1765/2021 M/S LE REVE

Through: Versus

# UNION OF INDIA & ORS.

Through:

..... Respondents Mr.Rishabh Sahu with Mr. Sameer Sharma Advs. for UOI.

..... Petitioner

Mr.Ashwini Chawla, Adv. for R-2 & 3. Mr. Anurag Ojha, Adv.

Mr. Prince Nagpal, Adv.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

60

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Through:

..... Petitioner Mr. Prince Nagpal, Adv.

# Versus

UNION OF INDIA & ORS. ..... Respondents Through: Mr. Aditya Dewan, Advocate Mr. Zeheb Hossein, Mr. Pren

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and

This is a digitally signed order.





Mr. Vivek Gurnani, Advocate NAA and DGAP.

61 +

#### W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021 M/S SUBWAY SYSTEMS INDIA PVT LTD ..... Petitioner Mr. Abhishek A. Rastogi, Ms.

Through:

Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Aditya Dewan, Advocate Mr.Satya Ranjan Swain, Sr.PC, Mr.Kautilya Birat, Adv. for R-1/UOI.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

62

W.P.(C) 1951/2021 & CM APPL. Nos.5705-5706/2021 +M/S SUB WEST RESTAURANTS LLP ..... Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Anshuman, Sr.Panel
	Counsel with Mr. Piyush
	Ahluwalia, Advocate for R-1.
	Mr.Aditya Dewan, Advs. for R-
	3/NAPA.
	Ms. Sonu Bhatnagar with Ms.
	Venus Mehrotra, Adv. & Ms.
	Kanak Grover, Adv. for R-4.
	Mr. Zoheb Hossain, Mr. Pranjal
	Tripathi, Mr. Kunal Kochar and
	Mr. Vivek Gurnani, Advocate
	NAA and DGAP.

63

+

W.P.(C) 2440/2021 **BONNE SANTE** 

..... Petitioner

This is a digitally signed order.





Through: Mr. Prince Nagpal, Adv.

Versus

UNION OF INDIA & ORS.	Respondents
Through:	Ms. Pratima N. Lakra, CGSC
	with Mr. Chandan Prajapati,
	Ms. Kashish, Advocate for
	UOI.
	Mr.Rony John, Mr.Piyush
	Swami, Mr.Arshdeep Singh and
	Mr.Anuj Dubey, Advocates for
	R-2 and 3.
	Mr. Zoheb Hossain, Mr. Pranjal
	Tripathi, Mr. Kunal Kochar and
	Mr. Vivek Gurnani, Advocate
	NAA and DGAP.
W.P.(C) 2676/2021 & CM AP	PL.7906/2021
HORIZON PROJECTS PRIVA	ATE LIMITED Petitioner
Through:	Mr. Kumar Visalaksh, Mr. Udit
	Jain, Mr. Arihant Tater, Mr.
	Saurabh Dugar & Mr. Ajitesh
	Dayal Singh, Advs.
Versus	
UNION OF INDIA & ORS.	Respondents

64 +

..... Respondents

Mr. Zoheb Hossain, Mr. Pranjal Through: Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Rajesh Kumar, SPC with Mr. Yash Narain & Mr. Rahul Kumar Sharma, Advs. for Resp./ UOI. Parangat Mr. Pandey, Advocates for R-3.

65

W.P.(C) 2785/2021 & CM APPL.8368/2021 +

# SAMSUNG INDIA ELECTRONICS PVT LTD..... Petitioner

This is a digitally signed order.





Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

#### Versus

UNION OF INDIA & ORS. Through: ..... Respondents Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

#### 66

+ W.P.(C) 2897/2021
 ITC LIMITED & ANR.
 Through: Ma
 Versus
 UNION OF INDIA & ORS.
 Through: Ma

..... Petitioners Mr.Ajay Aggarwal, Advocate

..... Respondents

Mr. Piyush Beriwal, Mr. Sandip Munjan, Ms. Jyotsana, Ads for UOI.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

67

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. ..... Petitioner

Through:

Mr. Monish Panda with Mr.Mrinal Bharat Ram, Advocates.

Versus	
UNION OF INDIA & ORS.	Respondents
Through:	<ul> <li>Mr. Manish Mohan, CGSC</li> <li>with Mr. Jatin Teotia and Mr.</li> <li>Aishani Mohan, Advocates for</li> <li>UOI.</li> <li>Mr. Sameer Vashisht, ASC</li> <li>Civil GNCTD with Ms. Sanjana</li> <li>Nangia, Advocates.</li> <li>Mr. Yunus Malik, Advocates for</li> </ul>

This is a digitally signed order.





R-2 and 3 Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

# ..... Petitioner

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

..... Respondents

Mr. Amit Tiwari, CGSC with Mr. Ayush Tanwar & Ms. Ayushi Srivastava, Avds. for UOI.

Ms. Pooja Bhardwaj, Advocate for R-1.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

69 +

W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

Versus

Through:

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

#### Versus UNION OF INDIA & ORS.

..... Respondents

68 +

W.P.(C) 3254/2021 GILLETTE INDIA LTD Through:

UNION OF INDIA & ORS.

This is a digitally signed order.





Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Mr. Amit Kumar, Advs. for UOI. Ms. Sonu Bhatnagar, SSC with Ms. Apurva Singh and Mr. K.S.Mary Jonet, Advocates for R-2 and R-7. Mr.Vivek Goyal, CGSC with Mr.Gokul Sharma, Adv. for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

70

W.P.(C) 3327/2021

+PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD ..... Petitioner Mr. V. Lakshmikumaran, Ms. Through: Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates. Versus UNION OF INDIA & ORS. ..... Respondents Mr. Vivek Goyal, CGSC with Through: Mr. Gokul Sharma, Adv. for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. 71 W.P.(C) 3867/2021 +M/S ELECTRONICS MART INDIA LTD ..... Petitioner Through: Mr. Prince Nagpal, Adv. Versus UNION OF INDIA & ORS. ..... Respondents

This is a digitally signed order.





Through: Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Mr. Ripu Daman Bhardwaj, CGSC for UOI Mr.Yunus Malik, Advocates for R-2 and 3. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

#### ..... Petitioner

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar & Mr. Ajitesh Dayal Singh, Advs.

#### ..... Respondents

Bhardwaj, Mr. Ripudaman CGSC with Kushagra Mr. & Mr. Abhinav Kumar Bhardwaj, Mr. Amit Kumar, Advs. for UOI. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Mr. Satyam Singh, Advocate for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

73 +

W.P.(C) 4789/2021

W.P.(C) 4600/2021

INOX LEISURE LIMITED.

UNION OF INDIA & ORS.

Through:

Versus

Through:

#### M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through:	Mr.Abhishek A Rastogi, Ms.
	Pooja M. Rastogi, Ms. Meenal
	Songire, Advocates.
<b>X</b> 7	•

Versus

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





UNION OF INDIA & ORS. ..... Respondents Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra & Mr. Abhinav Kumar Bhardwaj, Mr. Amit Kumar, Advs. for UOI. Zoheb Hossain. Mr. Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Mr. Satyam Singh, Advocate for UOI. Mr. Manas Bhatnagar, Advocates for R-4. W.P.(C) 4794/2021 & CM APPL. 14802/2021 YELLOW SUN RESTAURANTS ..... Petitioner PRIVATE LIMITED Through: Mr. Prince Nagpal, Adv. Versus UNION OF INDIA & ORS. ..... Respondents Mr. Ajay Kumar Pandey, SPC Through: for UOI with Mr. Rajat Choudhary, Advocate for R-1/UOI Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

75

W.P.(C) 6337/2021 & CM APPL.19960/2021 +M/S PURI CONSTRUCTION PVT. LTD. ..... Petitioner Mr.Puneet Agarwal, Mr. Prem Through: Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus UNION OF INDIA & ORS.

..... Respondents

This is a digitally signed order.





Through: Mr. Kunal Sharma, Sr. Standing Counsel with Mr. Shubhendu Bhattacharya, Adv. Mr.Ruchir Mishra, Mr. Mukesh Kr. Tiwari, Ms. Reba Jena Mishra, Advocates for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. ..... Petitioner Mr.Kishore Kunal, Ms. Ankita Through: Prakash & Mr. Anuj Kumar, Advs. Versus ..... Respondents Through: Mr. Himanshu Pathak, SPC. for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms.

76

+ W.P.(C) 990/2021 M/S BPTP LTD.

# UNION OF INDIA & ORS. Through:

77

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. ..... Petitioners Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran,

Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Kanak Grover, Adv. for R-4.

Versus

This is a digitally signed order.




## UNION OF INDIA & ORS.

Through:

..... Respondents Mr. Farman Ali with Ms.Usha Jamnal, Adv. for Resp./ UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

78 +

# W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED ..... Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr.

Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

# UNION OF INDIA & ORS. Through:

..... Respondents

Ms. Uma Prasuna Bachu, Sr.PC for R-1.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

79

+	W.P.(C) 12573/2022 & CM A	PPLs.38062-38063/2022
	M/S SWATI REALTY	Petitioner
	Through:	Mr. Abhishek A Rastogi, Ms.
		Pooja M. Rastogi, Ms. Meenal
		Songire, Advocates.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Sandeep Vishnu, SPC with
		Mr. Rajesh, Mr. Sidiqui for
		UOI.
		Ms. Nupur, Advocate for R-4.
		Ms. Sonu Bhatnagar with, Ms.
		Apurva Singh and Ms. KS
		Mary Jonet, Advs for 5 and 6.
		Mr. Zoheb Hossain, Mr. Pranjal

This is a digitally signed order.





Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

80

W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & +39263/2022 M/S PERFECT BUILDWELL PVT LTD ..... Petitioner Mr. Krishnamohan K Menon, Through: Ms Parul Sachdeva, Advocates Versus UNION OF INDIA AND ORS ..... Respondents Through: Mr. Piyush Beriwal, Mr. Sandip Munjan, Ms. Jyotsana, Ads for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. 81 W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022 +VASAVI AND GP INFRA LLP ..... Petitioner Mr.Krishna Dev Jagarlamudi, Through: Advocate with Mr.N.Sai Vinod, Advocate. Versus UNION OF INDIA & ORS. ..... Respondents Mr.Jatin, Sr.Panel Counsel with Through: Ms.Chetanaya Puri, Advocate for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Nupur, Adv. for R-3. Ms. Sonu Bhatnagar with Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for R-4 82 W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022 +M/S DLF LIMITED ..... Petitioner





Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

## UNION OF INDIA & ORS. Through:

..... Respondents Mr.Asheesh Jain, CGSC with Ms. Pooja Bhardwaj, Advocate for R-1.

Mr. Vipul Agrwal, Adv. for NAA/DGAP. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

83

05		
+	W.P.(C) 13715/2022 & CM A and 45505/2022	PPLs.41879/2022, 45056/2022
	NY CINEMAS LLP	Petitioner
	Through:	Mr. Raj Shekhar Rao, Sr. Advocate with Mr.Rituraj H. Gurjar with Mr.Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo, Advocates.
	Versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	<ul> <li>Mr.Sushil Kumar Pandey, SPC</li> <li>with Mr. Hemant Mishra, Adv.</li> <li>for UOI.</li> <li>Mr. Zoheb Hossain, Mr. Pranjal</li> <li>Tripathi, Mr. Kunal Kochar and</li> <li>Mr. Vivek Gurnani, Advocate</li> </ul>

This is a digitally signed order.





NAA and DGAP. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Deepak Raj, Advs. 3 & 4. Ms. Sonu Bhatnagar with Ms. Anushree Narain, Ms. Venus Mehrotra and Ms. Nishtha Mittal, Advs. for R-3& 4. W.P.(C) 14835/2022 ..... Petitioner M/S AIRMID REAL ESTATE LTD. Mr. Kishore Kunal, Ms.Ankita Through: Prakash & Mr. Anuj Kumar, Advocates. versus UNION OF INDIA & ORS. ..... Respondents Mr. Rajesh Kumar, SPC with Through: Mr. Yash Narain & Mr. Rahul Kumar Sharma, Advs. for Resp./ UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. W.P.(C) 15169/2022 GELENMARK PHARMACEUTICAL LIMITED AND ANR ..... Petitioners Through: Mr. Rohan Shah, Advocate. Versus UNION OF INDIA AND ORS ..... Respondents

JNION OF INDIA AND ORS Through: Mr.Sushil Kumar Pandey, SPC with Mr. Hemant Mishra, Adv. for UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

84

+

85

+





86		
+	W.P.(C) 15172/2022	
I	BARBEQUE NATION HOSPITALITY LTD Petitioner	
	-	
	Through:	Mr. Srinivas Kotni, Mr.Akshay
		Kumar, Mr. Rishabh Dev Dixit,
		Advocates.
	Versus	
	( ersus	
	UNION OF INDIA AND ORS	Respondents
	Through:	Mr.Sushil Kumar Pandey with
		Mr.Kuldeep Singh, Advocates
		for UOI.
		Mr.Rakesh Kumar, CGSC with
		Mr. Sunil, Adv. for UOI.
		Mr. Zoheb Hossain, Mr. Pranjal
		Tripathi, Mr. Kunal Kochar and
		Mr. Vivek Gurnani, Advocate
		NAA and DGAP.
87		
+	W.P.(C) 15289/2022 & CM AF	DDI Nos 17112 17113/2022
T		
	ANUTONE ACOUSTICS LIM	
	Through:	Mr. V. Lakshmikumaran, Ms.
		Charanya Lakshmi Kumaran,
		Mr. Yogendra Aldak, Mr.
		Agrim Arora, Ms. Purvi Sinha,
		Ms. Umang Motiyani, and Mr.
		Rishav Kumar, Advocates.
	Versus	·
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Zoheb Hossain, Mr. Pranjal
	Through.	Tripathi, Mr. Kunal Kochar and
		-
		Mr. Vivek Gurnani, Advocate
		NAA and DGAP.
		Mr.Sushil Kumar Pandey, SPC
		with Mr. Hemant Mishra, Adv.
		for UOI.
88		
+	W.P.(C) 16178/2022 & CM A	PPL. 38836/2023
	ARIHANT SUPERSTRUCTU	
		Mr.Puneet Agarwal, Mr. Prem
	Through.	Kundpal, Ms. Sakshi Bisht Mr.
		ixanapai, 1415. Saksin Disht 1411.

This is a digitally signed order.





Versus UNION OF INDIA & ORS. Through: Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

..... Respondents Mr. Manish Kumar, SPC with Ms. Pragya Bharti and Mr. Kumar Gaurav, Advs. for UOI. Ms. Anushree Narain, Standing Counsel with Mr. Ankit Kumar, Adv for GST Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

89

+	W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022			
	PRASU INFRABUILD PVT LTD		Petitioner	
	Through:	Mr.Tarun	Jain	with
		Mr.Divyans	sh Singh, Ad	vocates.

Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr.Sanjay Kumar. SPC for R-1.
	Mr. Zoheb Hossain, Mr. Pranjal
	Tripathi, Mr. Kunal Kochar and
	Mr. Vivek Gurnani, Advocate
	NAA and DGAP.
	Mr.Sumit Gaur, Advocate for
	R-6, 7, 9, 11, 12, 13, 14 & 15.
	DDI = 52510, 52510/2022

90

+	W.P.(C) 16890/2022 & CM A	PPLs. 53510-53512/2022
	BHAGWATI INFRA	Petitioner
	Through:	Mr.Bharat Rai Chandani,
		Advocate with Mr.Deepak
		Kumar Khokhar, Ms. Prachi,
		Mr. Chaitanya, Advocate.
	Versus	
	UNION OF INDIA & ORS.	Respondents

This is a digitally signed order.





Through: Mr. Chiranjeev Kumar, Mr.Mukesh Sachdeva, Advocates for R-1. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

91

# + W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD..... Petitioner Through: Mr.Sparsh Bhargava, Ms. Ishita Farsaiya, Mr. Apoorv Shukla, Ms.P. Kaur Shukla & Mr. Jaidev Prasada, Advs.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Mr.Jatin Singh and Mr.Yogesh Kumar Advocate for R-1. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

92

# W.P.(C) 6983/2022 & CM APPL.21405/2022 WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED ..... Petitioner Through: Mr. Ravi Prakash, CGSC with Ms. Archana Surve, Ms. Ashtu

Ms. Archana Surve, Ms. Ashtu Khandelwal, Advs. for UOI. Mr.Preetesh Kapur, Sr.Advocate with Mr. Shaunak Kashyap, Mr. Balasubramanian R. Iver

Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan Yadav, Advocates.

Versus UNION OF INDIA & ORS. Through:

..... Respondents Mr. Piyush Beriwal, Mr. Sandip

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Munjan, Ms. Jyotsana, Ads for UOI.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

93 +

$\mathbf{W} = \mathbf{D} (\mathbf{A}) = \mathbf{A} = \mathbf{A} + \mathbf{A} = $	
W.P.(C) 7781/2022 & CM APPL.23831/	2022

SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs. Versus UNION OF INDIA & ORS. ..... Respondents

Through: Mr.Rakesh Kumar, CGSC with Mr. Sunil, Adv. for UOI. Mr. Zoheb Hossain, Mr. Pranjal

Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

94

W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022 +M/S TATA PLAY LIMITED ..... Petitioner Through: Mr. Rohan Shah with Mr. Bharat Raichandani. Mr. Deepak Kumar Khokhar, Advocates. versus UNION OF INDIA & ORS. ..... Respondents Mr.Abhishek Saket, SPCG with Through: Ms. Varsha. Ms. Amruta. Advocate for UOI Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP. 95 W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023 +

M/S ATS TOWNSHIP PVT. LTD. ..... Petitioner

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:59:02





Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

Through:

#### UNION OF INDIA AND ORS

..... Respondents

Mr. Ravi Prakash, CGSC with Ms.Astu Khandelwal, Adv. for R-1 (UOI).

Mr. Naginder Benipal, SPC with Mr. Ankit Siwach and Ms. Harithi Kambri, Advocates for UOI.

Ms. Anushree Narain, Sr Standing Counsel with Mr. Ankit Kumar, Adv for GST Dept.

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

96

+

W.P.(C) 11910/2023

## PAREENA INFRASTRUCTURE PVT. LTD..... Petitioner

Through: Mr.Vineet Bhatia, Advocate with Mr.Aamnaya Jagannath Mishra, Ms.Nidhi Aggarwal, Ms.Jyoti Verma and Mr.Bipin Punia, Advocates.

Versus

Through:

UNION OF INDIA AND ORS

#### ..... Respondents

Mr. Piyush Beriwal, Mr. Sandip Munjan, Ms. Jyotsana, Ads for UOI.

Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates for UOI.





Ms. Anushree Narain, SSC with Mr. Ankit Kumar, Adv. for GST.

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms. Gigi C George and Mr. Dheeraj Singh, Advocates for UOI

97

# W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023 M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) ..... Petitioner Through: Mr. Abhishek A. Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.

Versus

UNION OF INDIA AND ORS Through: Mr.Gigi C.George with Mr.Dheeraj Singh, Advocates for R-1/UOI. Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

98

 W.P.(C) 3866/2023 & CM APPL. 15035/2023
 ATS HOMES PVT. LTD. ..... Petitioner
 Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

UNION OF INDIA AND ORS ..... Respondents Through: Mr. Anshuman and Mr. Piyush





Ahluwalia, Advocates for R1/UOI

Ms. Anushree Narain, Standing Counsel with Mr. Ankit Kumar, Adv. for GST.

Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate NAA and DGAP.

99 +

- W.P.(C) 14137/2023
  - M/S SALARPURIA SIGNUM COMPLEX LLP .....Petitioner Through: Mr. Abhishek A. Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal

Songire, Ms. Garima, Mr. Ajay, Ms. Trishala, Advocates.

UNION OF INDIA & ORS. Through:

.....Respondents

Mr. Akshat Singh, SPC with Mr. Utkarsh Kandpal, Ms. Isha, Advs.
Mr. Zoheb Hossain, Mr. Pranjal Tripathi, Mr. Kunal Kochar and Mr. Vivek Gurnani, Advocate

NAA and DGAP.

100

+

W.P.(C) 14681/2023 & C.M.No.58468/2023

versus

M/S ADHIRAJ CONSTRUCTIONS PVT. LTD..... Petitioner Through: Mr.Bharat Rai Chandani,

Advocate with Mr.Deepak Kumar Khokhar, Ms. Prachi, Mr. Chaitanya, Advocate.

Versus	
UNION OF INDIA	Respondent
Through:	Mr. Sushil Raaja, SPC for UOI.
	Mr. Zoheb Hossain, Mr. Pranjal
	Tripathi, Mr. Kunal Kochar and
	Mr. Vivek Gurnani, Advocate
	NAA and DGAP.

This is a digitally signed order.





### CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE RAVINDER DUDEJA <u>O R D E R</u> 07.03.2025

%

The Hon'ble Bench could not assemble on account of a Farewell Reference.

List again on 09.05.2025.

By order

(Court Master)

MARCH 07, 2025/neha